GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA

UNSTARRED QUESTION NO. 1024

ANSWERED ON MONDAY, DECEMBER 9, 2025/ AGRAHAYANA 18, 1947 (SAKA)

LOANS UNDER PMMY

1024. SHRI SUJEET KUMAR:

Will the Minister of FINANCE be pleased to state:

- (a) the number of additional beneficiaries who have availed loans in the ₹10–₹20 lakh range after the Pradhan Mantri MUDRA Yojana (PMMY) loan limit was enhanced in October 2024.;
- (b) the percentage of eligible borrowers who have migrated to the new Tarun Plus category;
- (c) the current default rate for Credit Guarantee Fund for Micro Units (CGFMU) backed loans up to ₹20 lakh;
- (d) the measures adopted to mitigate risks associated with higher loan amounts under PMMY; and
- (e) the number of MUDRA-funded enterprises (including Tarun and Tarun Plus) shut down within two years, whether follow-up support or mentoring is provided to such entrepreneurs?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

(a) to (e): As on October, 2025, a total of 75,105 loan accounts have been sanctioned under the Tarun Plus Scheme (Rs. 10-20 lakh), since October, 2024.

The default rate for Credit Guarantee Fund for Micro Units (CGFMU) backed loans upto ₹20 lakh as on October, 2025 is 6.88%.

Details of percentage of eligible borrowers who have migrated to the new Tarun Plus category including the number of MUDRA-funded enterprises (including Tarun and Tarun Plus) shut down within two years, is not centrally maintained.

The measures adopted to mitigate risks associated with higher loan amounts under the Pradhan Mantri Mudra Yojana (PMMY) are as under:

- (i) Judicious borrower assessment through Bank laid down guidelines;
- (ii) Compliance of KYC guidelines;
- (iii) Coverage of collateral-free loans under various credit guarantee schemes;
- (iv) Enhanced monitoring of borrower accounts;
- (v) Regular field visits to borrower's unit;
- (vi) Improving digital loan processing;
- (vii) Providing hand holding support to borrowers;
- (viii) Financial Literacy programmes on repayment discipline and business management to the borrowers.